

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ 57 /2017  
IN  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : St Marys Hotels Pvt Ltd + 5 Others  
NAME OF THE RESPONDENT(S) : T.O. Abraham  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. Gowtham Kumar  
for Pooja Menon  
2. B. Dhanaraj -

Counsel for Petitioner

*[Signature]*

*[Signature]*

*[Signature]*

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent has filed the scope/terms of reference to be made to the Chartered Accountant. The same is placed on record, the copy of which is given to the other side. Put up for orders on **23.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)